

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/630/2024	SURESH BEHERA VS STATE OF ODISHA	MANOJ KUMAR PADHI VS	REAMAL /343 /2023 () //
2	D-BLAPL/631/2024	KASINATH MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	KUMBHARAPARA /171 /2023 () //
3	D-BLAPL/638/2024	TUKUNA @ AJAY SAMANTRA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /133 /2023 () //
4	D-BLAPL/642/2024	GANANATH PADHAN @ GANA PADHAN @ GANESH PADHAN VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /360 /2022 () //
5	D-BLAPL/646/2024	BANDITA MOHAPATRA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	SAMBALPUR VIGILANCE /33 /2023 () //
6	D-BLAPL/651/2024	BHRAMARA KHADIA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	DHANUPALI /330 /2023 () //
7	D-BLAPL/653/2024	KARTIK KHARA VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /202 /2023 () //
8	D-BLAPL/664/2024	ALEKHA NAYAK @ ALEKHA PRASAD NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SURADA /594 /2023 () //
9	D-BLAPL/669/2024	MOHAN YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /151 /2023 () //
10	D-BLAPL/670/2024	BIGHNESWAR GOUDA VS STATE OF ODISHA	MAHES DAS VS	BELLAGUNTHA /373 /2023 () //
11	D-BLAPL/671/2024	BALARAM DIGAL VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /149 /2023 () //

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12	D-BLAPL/672/2024	JITENDRA GAGRAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /435 /2023 () //
13	D-BLAPL/673/2024	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANCHESWAR P.S. /523 /2023 () //
14	D-BLAPL/675/2024	SANATAN NAHAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INFOCITY PS /263 /2023 () //
15	D-BLAPL/678/2024	MADHAB RABI DAS@ AMARENDRA KUMAR MADHAB @ GURUJI@ SAHIB@ SUJIT VS STATE OF ODISHA	BINI MISHRA VS	ANGUL TOWN /231 /2018 () //
16	D-BLAPL/679/2024	PRABHAT BISOI VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /93 /2023 () //
17	D-BLAPL/685/2024	MUKESH KUMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	// /0 () //
18	D-BLAPL/686/2024	SIMANCHAL BESERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /233 /2023 () //
19	D-BLAPL/687/2024	PINTU @ ABINASH LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAXMISAGAR P.S. /264 /2021 () //
20	D-BLAPL/689/2024	RAJA @ MANORANJAN DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /13 /2023 () //
21	D-BLAPL/691/2024	RATAN DAS @ BANUA VS STATE OF ODISHA	BIMBADHAR PALLAI VS	CHANDABALI /46 /2023 () //
22	D-BLAPL/692/2024	TENGUNU @ SAMBHUNATH BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /88 /2022 () //
23	D-BLAPL/701/2024	RAMESWAR BAIGA	RAJIB LOCHAN PATNAIK	PADWA /160 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/702/2024	TABIASH BIRA	SOUBHAGYA KUMAR DASH	MOHANA /91 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/703/2024	RAHUL KUMAR	RAJIB LOCHAN PATTNAIK	NANDAPUR /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/705/2024	SOMANATH JALA	RAJIB LOCHAN PATTNAIK	MOTU /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/706/2024	SRIKANTA NAYAK	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/708/2024	MOHAN KHILAR @ MUSU	DALIRANI BEHURAY	UDALA /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/709/2024	MANMATH @ BAPU NAIK	DALIRANI BEHURAY	UDALA /278 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/713/2024	JAGADISH SAHU @ LAXMIDHAR	JAJATI KESHARI KHUNTIA	RUPSA /32 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/728/2024	CHABINDRA SAHU	JYOTIRMAYA SAHOO	UMERKOTE /288 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/732/2024	PABANA PRADHAN	SURYA NARAYAN MISHRA	PURI SADAR /295 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/737/2024	RAHUL KUMAR	SATYABRATA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/740/2024	SUDARSHAN SAHOO	BISWAJIT NAYAK	PARADEEP LOCK /343 /2023
		VS	VS	()

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35	D-BLAPL/741/2024	STATE OF ODISHA BHIM @ ROHAN MAHARANA VS	KIRTAN DANG VS	// BOLANGIR TOWN /408 /2023 ()
36	D-BLAPL/743/2024	STATE OF ODISHA DHIRU DASH VS	UMAKANTA BARIK VS	// ANGUL TOWN /719 /2023 ()
37	D-BLAPL/744/2024	STATE OF ODISHA ARJUNA DAS VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /879 /2023 ()
38	D-BLAPL/748/2024	STATE OF ODISHA BIJAY MEHER VS	LAXMI NARAYAN PATEL VS	// DHANUPALI /330 /2023 ()
39	D-BLAPL/750/2024	STATE OF ODISHA BANSHIDHAR JENA @ KATIBABU VS	SUBHA BIKASH PANDA VS	// JALESWAR /117 /2023 ()
40	D-BLAPL/758/2024	STATE OF ODISHA AJIT SINGH @ MANIA VS	SEVATI SOREN VS	// ORIENT /180 /2020 ()
41	D-BLAPL/759/2024	STATE OF ODISHA AJAYA KUMAR ROUT VS	RABINDRA NATH PANDA VS	// BANKI /182 /2023 ()
42	D-BLAPL/767/2024	STATE OF ODISHA SANATAN MUNDA VS	SOMANATH MITRA VS	// CHANDRASEKHARPUR /193 /2020 ()
43	D-BLAPL/768/2024	STATE OF ODISHA KABULI@PRASANNA ROUTRAY VS	SOMANATH MITRA VS	// BALIANTA P.S. /375 /2023 ()
44	D-BLAPL/769/2024	STATE OF ODISHA ROCKEY @ RAKESH KUMAR PRADHAN VS	BISWORANJAN SWAIN VS	// ITAMATI /146 /2023 ()
45	D-BLAPL/771/2024	STATE OF ODISHA SUSANTA MUKHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// MANAMUNDA /129 /2023 () //

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46	D-BLAPL/773/2024	MOHIT MISHRA VS STATE OF ODISHA	BIDYADHAR PANDA VS	ROURKELA GRPS. /33 /2023 () //
47	D-BLAPL/778/2024	DELIN BAGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /73 /2023 () //
48	D-BLAPL/779/2024	MUNA DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /277 /2023 () //
49	D-BLAPL/789/2024	DEBENDRA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /125 /2021 () //
50	D-BLAPL/790/2024	SANTOSH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NAYAGARH /148 /2022 () //
51	D-BLAPL/793/2024	SUDHIR PARIJA VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	/ /0 () //
52	D-BLAPL/796/2024	PRADIP KUMAR DAS @ DASH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	AIR FIELD P.S. /275 /2023 () //
53	D-BLAPL/800/2024	SAMUEL KHOSLA VS STATE OF ODISHA	DEBASNAN DAS VS	DASMANTAPUR /109 /2023 () //
54	D-BLAPL/801/2024	ANIL REDDY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADABAZAR /93 /2017 () //
55	D-BLAPL/803/2024	KANAI DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
56	D-BLAPL/807/2024	JAYBIKASH VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	/ /0 () //
57	D-BLAPL/814/2024	AMARESH PRADHAN @ BULA	ACHYUTANANDA PATTANAİK	BOLAGARH P.S. /260 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/817/2024	KARTIK BEHERA	BIKASH KUMAR DASH	HANDAPA /94 /2015
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/823/2024	DEV@ DEB KUMAR KAUSHALYA	SANJIB KUMAR BHANJADEO	AMBADOLA /200 /2023
		VS	VS	0
		STATE OF ODISHA		//
60	D-BLAPL/828/2024	DEVIPRASAD JENA @ BUBU	DEBA KUMAR RATH	Maitri Vihar PS /205 /2023
		VS	VS	0
		STATE OF ODISHA		//
61	D-CMAPL/928/2024	NARAYAN DASH	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ORISSA		//
62	D-CMP/775/2024	NALINI PRADHAN	DURGA PRASAD JENA	//
		VS	VS	0
		KABINDRA PRADHAN		//
63	D-CMP/858/2024	M/S.BARUNEI ROLLER FLOUR MILLS PVT. LTD., BBSR	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		C.M, STATE BANK OF INDIA, BBSR		//
64	D-CMP/864/2024	RUNU PRADHAN	RAMAKRISHNA NAIK	//
		VS	VS	0
		SHIKHHYA VIKASH SAMITI, BBSR		//
65	D-CMP/880/2024	RAJIV NAYAN CHOUDHURY	DEVAVRAT DEVESH	//
		VS	VS	0
		SARAT CHANDRA DAS		//
66	D-CMP/887/2024	RT.REV. DR.PINUEL DIP	TRILOCHAN NANDA	//
		VS	VS	0
		AMOS SUNA		//
67	D-CMP/905/2024	SATYAJIT PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		SIDHARTHA PRADHAN		//
68	D-CMP/914/2024	JAIKISHAN @ JAYA KISAN AGRAWAL	ANAM CHARAN PANDA	//
		VS	VS	0

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69	D-CONTC/765/2024	NARENDRA NAIK NITYANANDA ROUT VS	adv. VS	// // 0
70	D-CONTC/770/2024	ARVIND AGRAWAL, IAS KARUNAKAR BEHERA VS	ADV VS	// // 0
71	D-CONTC/772/2024	SASWASTHY, COMMNR., CUM SECY., S AND ME DEPT. KRUSHNA CHANDRA SAHOO VS	ADV. VS	// // 0
72	D-CONTC/773/2024	BULBUL BEHERA, O.A.S. MURALIDHAR MISHRA VS	ADV. VS	// // 0
73	D-CONTC/777/2024	SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR. JALANDHAR RATH VS	ADV. VS	// // 0
74	D-CONTC/787/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA DURYODHAN SAHOO VS	PRASANTA KUMAR MISHRA VS	// // 0
75	D-CONTC/789/2024	ANU GARG, I.A.S. BHIMASEN @ BHIMSEN PADHI VS	ADV. VS	// // 0
76	D-CONTC/795/2024	SAUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR SRIDHAR KUMAR SAHU VS	ADV VS	// // 0
77	D-CONTC/804/2024	LALTENDU JENA DADHIBABANA PUJHARI VS	JUGALA KISHORE PANDA VS	// // 0
78	D-CONTC/817/2024	UPENDRA KUMAR PRADHAN, BLOCK EDUCATION OFFICER, BOUDH SABITRI CHHANDA VS	ADV. VS	// // 0
79	D-CONTC/821/2024	NEPTAL CHANDRA MUNDA, TAHASILDAR, BHEDEN AKSHAYA KUMAR MOHANTY VS	HARIPAD MOHANTY VS	// // 0
		SUSHANTA KUMAR DAS, O.A.S. (SAG)		//

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80	D-CONTC/824/2024	TUSHAR KANTI DUTTA VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/827/2024	JAGABANDHU SAHOO VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/829/2024	NABAGHAN SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
83	D-CONTC/831/2024	SURESH KUMAR KAR VS ASWATHY S., I.A.S.	ADV VS	// 0 //
84	D-CONTC/833/2024	MADAN MOHAN KHUNTIA VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
85	D-CONTC/834/2024	MAKAR KETAN SAHOO VS BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA	ADV. VS	// 0 //
86	D-CONTC/836/2024	PRIYANKA MOHANTY VS BINITA SENAPATI, D.E.O, DHENKANAL	ADV VS	// 0 //
87	D-CONTC/838/2024	SIBALAVA MOHAPATRA VS AUROBINDA PADHY, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/842/2024	NAKSHATRAMALINI PRADHAN VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT	ADV. VS	// 0 //
89	D-CONTC/847/2024	CHANDRA SEKHAR DAS VS ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/851/2024	MAHENDRA NATH SARANGI VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
91	D-CONTC/852/2024	RABINDRA NATH HARICHANDAN	ADV.	//

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		VS	VS	0
92	D-CONTC/855/2024	ARABINDA KUMAR PADHEE, I.A.S. KAILASH CHANDRA ROUT	ADV.	//
		VS	VS	0
93	D-CONTC/856/2024	VISHAL DEV, I.A.S. UDAYENDU MISHRA	ADV.	//
		VS	VS	0
94	D-CONTC/859/2024	D. PRASANTA REDDY, MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD. DEBASHIS MAHALA	ADV.	//
		VS	VS	0
95	D-CONTC/861/2024	PRASANTA MISHRA SUBASH PARICHHA	ADV.	//
		VS	VS	0
96	D-CONTC/862/2024	ANU GARG, I.A.S. PANDABA MISRA	ADV	//
		VS	VS	0
97	D-CONTC/871/2024	ASWATHY S., I.A.S. SUBHASHIS BHATTA	ASHOK KUMAR SARANGI	//
		VS	VS	0
98	D-CONTC/874/2024	MANOJ KUMAR MAJHI, TAHASILDAR, NARASINGHPUR, CUTTACK RAMBHA NAYAK	ADV.	//
		VS	VS	0
99	D-CONTC/888/2024	DEBASIS RAUTA, OAS MRUGARAJ PANDA	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
100	D-CONTC/900/2024	PRIYADRASHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK SADASHIBA DAKUA	ADV.	//
		VS	VS	0
101	D-CONTC/903/2024	SATYABRATA SAHOO, I.A.S. KRUSHNA CHANDRA DASH	ADV.	//
		VS	VS	0
102	D-CONTC/906/2024	SATYABRATA SAHOO, I.A.S. PUNANANDA PRADHAN	ADV	//
		VS	VS	0

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103	D-CONTC/911/2024	DUKHABANDHU NAYAK, SPL. L.A.O, RENGALI IRRIGATION PROJECT SARMISTHA PADHI VS	ADV. VS	// // 0
104	D-CONTC/915/2024	SATYABRATA SAHOO, I.A.S. MIHIR KUMAR TRIPATHY VS	ADV. VS	// // 0
105	D-CONTC/919/2024	SATYABRATA SAHOO, I.A.S. SAROJ KUMAR PRADHAN VS	ADV. VS	// // 0
106	D-CONTC/920/2024	DUKHABANDHU NAYAK, SPECIAL LAND ACQUISITION OFFICER, RENGALI IRRIGATION PROJECT SUBASH CHANDRA BEBARTA VS	ADV. VS	// // 0
107	D-CONTC/927/2024	SATYABRATA SAHOO, I.A.S. KANDARPA PRADHAN VS	ADV. VS	// // 0
108	D-CONTC/939/2024	DUKHABANDHU NAYAK, SPECIAL LAND ACQUISITION OFFICER, RENGALI IRRIGATION PROJECT PRASANNA KUMAR BARIK VS	ADV. VS	// // 0
109	D-CONTC/941/2024	SUBRAT KUMAR SAHOO, I.A.S. DAMAYANTI NAYAK VS	AMITAV TRIPATHY VS	// // 0
110	D-CONTC/958/2024	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH ALIV KUMAR SWAIN VS	ADV. VS	// // 0
111	D-CONTC/959/2024	ANIL MITAL, REGISTRAR CUM SECY. OF PHARMACY COUNCIL OF INDIA BIBHUTI BHUSAN HOTA VS	ADV. VS	// // 0
112	D-CONTC/962/2024	ASWATHI S, I.A.S. SARAT CHANDRA MUND VS	ADV. VS	// // 0
113	D-CONTC/965/2024	ASWATHI S, I.A.S. SANJAY KUMAR MISHRA VS SUSANTA KUMAR DASH, I.A.S	ADV VS	// // 0 //

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114	D-CONTC/966/2024	DIBAKAR MOHAPATRA VS SUSANT KUMAR DASH, DIRECTOR SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
115	D-CONTC/968/2024	BIJAY KUMAR MOHAPATRA VS SUSANTA KUMAR DASH, I.A.S	ADV VS	// 0 //
116	D-CONTC/969/2024	PRASANTA KUMAR MOHAPATRA VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/970/2024	RANJIT KUMAR NAYAK VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
118	D-CONTC/971/2024	RANJANA DAS VS SHUBHA SARMA, I.A.S.	ADV VS	// 0 //
119	D-CONTC/972/2024	RAMA CHANDRA SAHOO VS ASWATHY. S., COMMISSIONER CUM SECY. S AND ME DEPT.	ADV. VS	// 0 //
120	D-CONTC/973/2024	USHARANI SARANGI VS ASWATHY S., I.A.S	ADV VS	// 0 //
121	D-CONTC/975/2024	SANJAY KUMAR MISHRA VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
122	D-CRLA/639/2024	SONU MAHAKUD VS STATE OF ODISHA	CHINAMYA KUMAR SAHU VS	JODA /20 /2016 0 //
123	D-CRLA/640/2024	NARENDRA PRASAD PANDA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /13 /2013 0 //
124	D-CRLA/668/2024	SUSHANTA KHARSEL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MURIBAHAL /104 /2023 0 //
125	D-CRLA/677/2024	SOUMYA RANJAN JENA @ TAPUA	DEEPAK KU SAHOO	DHARMASALA /182 /2015

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126	D-CRLA/772/2024	STATE OF ODISHA HAREKRISHNA MALLICK	BIKRAM CHANDRA GHADEI	// NIALI /94 /2015
		VS	VS	()
127	D-CRLA/782/2024	STATE OF ODISHA BIRANCHI PRASAD RANA	SANGRAM KUMAR DAS	// TIRTOL /309 /2017
		VS	VS	()
128	D-CRLLP/652/2024	STATE OF ODISHA CHINA GURU	AKSHAYA KUMAR MOHAPATRA	// BIJEPUR /65 /2010
		VS	VS	()
129	D-CRLMA/681/2024	SADANANDA GURU TAPAS ACHARYA	BICITRA NARAYANA SATAPATHY	// PARADEEP /443 /2023
		VS	VS	()
130	D-CRLMA/791/2024	STATE OF ODISHA PRAVAKAR KARAN	DHANOJ KUMAR SAHOO	// BHUBANESWAR VIGILANCE /54 /2014
		VS	VS	()
131	D-CRLMA/827/2024	STATE OF ODISHA DR. VASWAT KANTI SENGUPTA@ V.K SENGUPTA@N.K SENGUPTA	SUJATA JENA	// MANGALA BAG /37 /2017
		VS	VS	()
132	D-CRLMA/833/2024	STATE OF ODISHA DR. VASWAT KANTI SENGUPTA @ V.K.SENGUPTA @ N.K.SENGUPTA	SUJATA JENA	// MANGALA BAG /37 /2017
		VS	VS	()
133	D-CRLMC/625/2024 CRLMC/19/2024	STATE OF ODISHA ASIA PACIFIC SHIPPING COMPANY LTD.	SOUMYAJYOTI BISWAL	// / /0
		VS	VS	()
134	D-CRLMC/626/2024	UNION OF INDIA SANTOSH KUMAR PANIGRAHI	ARUN KUMAR PATRA	// /122 /2023
		VS	VS	()
135	D-CRLMC/649/2024	STATE OF ODISHA DILLIP KUMAR JENA @ ANANGA KUMAR JENA	OM PRAKASH SARAN	// DHENKANAL SADAR /307 /2009
		VS	VS	()
136	D-CRLMC/654/2024 CRLMC/22/2024	STATE OF ODISHA DUSHMANTA KUMAR@DUSMANTA SAHOO	AMIT PRASAD BOSE	// MALGODOWN /91 /2011
		VS	VS	J.M.F.C.(III),CUTTACK(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/655/2024 CRLMC/24/2024	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	AMIT PRASAD BOSE VS	GR/0001210/2011 // ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD CRA/0000030/2023
138	D-CRLMC/663/2024 CRLMC/21/2024	STATE OF ODISHA MAHENDRA SWAIN VS	KANANBALA ROY CHOUDHURY VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khord TR/0000157/2017
139	D-CRLMC/693/2024	STATE OF ODISHA BAILOCHAN SAHU @ PRASANTA KUMAR SAHU VS	PRADEEP KUMAR DAS VS	HARICHANDANPUR /119 /2023 ()//
140	D-CRLMC/699/2024	STATE OF ODISHA SUJATA PANIGRAHY VS	ARIJEET MISHRA VS	CUTTACK VIGILANCE /6 /2021 ()//
141	D-CRLMC/715/2024	STATE OF ODISHA(VIG.) SUBHRANSHU SEKHAR RATH VS	BISHNU PRASAD PRADHAN VS	// // ()//
142	D-CRLMC/727/2024	STATE OF ODISHA SUSANSU MISHRA VS	SUJIT KUMAR SWAIN VS	LINGARAJ P.S. /166 /2023 ()//
143	D-CRLMC/730/2024	STATE OF ODISHA SUSANSU MISHRA VS	SUJIT KUMAR SWAIN VS	LINGARAJ P.S. /165 /2023 ()//
144	D-CRLMC/731/2024	STATE OF ODISHA BIHARI BISWAL VS	LAXMINARAYAN PATEL VS	JUJUMURA /91 /2014 ()//
145	D-CRLMC/746/2024	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	SUDEEP KUMAR SARANGI VS	// // ()//
146	D-CRLMC/761/2024	STATE OF ODISHA BIKRAM TOPPO VS	ABHAS MOHANTY VS	SUNDARGARH SADAR /100 /2021 ()//
147	D-CRLMC/777/2024	STATE OF ODISHA SUNAKAR BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /179 /2012 ()//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/781/2024	SUDHIR CHANDRA SWAIN VS STATE OF ODISHA, VIGILANCE	PRASANT KUMAR SAHOO VS	BHUBANESWAR VIGILANCE /16 /2010 () //
149	D-CRLMC/804/2024	NALINI PRABHA DEBATA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	MADHUPATNA /59 /2021 () //
150	D-CRLMC/808/2024	DEBARAJA DALAI @ GANESH DALAI VS STATE OF ODISHA	PRAVASH CH.JENA VS	KHANDAPARA /234 /2023 () //
151	D-CRLMC/812/2024	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA P.S. /331 /2022 () //
152	D-CRLMC/819/2024	LAXMIDHAR SAHOO @ KAPILA SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BARAMBA /113 /2009 () //
153	D-CRLMC/821/2024	JAIRAM NAYAK VS STATE OF ODISHA	DEBASISH PATNAİK VS	BALICHANDRAPUR /158 /2014 () //
154	D-CRLMC/826/2024	SUBHRANSU SEKHAR RATH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ /0 () //
155	D-CRLMC/832/2024	SIBA CHARAN BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SUKINDA /42 /2022 () //
156	D-CRLMP/634/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	/ /0 () //
157	D-CRLMP/645/2024	ABINASH MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	D-CRLMP/647/2024	KARANIL BAGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	D-CRLMP/648/2024	SATYA NARAYANA DASH	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLMP/659/2024	TOFAN KUMAR SAHOO	SUBHRANSU THAKUR	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
161	D-CRLMP/696/2024	AJAYA KUMAR SAHOO	ARIJEET MISHRA	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
162	D-CRLMP/710/2024	LAXMI NARAYAN SAMAL	ANIRUDHA DAS	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
163	D-CRLMP/718/2024	SANTOSH LUHAR	ALOK KUMAR DAS	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
164	D-CRLMP/719/2024	JAYANTA PODH	ALOK KUMAR DAS	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
165	D-CRLMP/742/2024	SOUMENDRA PATNAIK	SUSANTA KUMAR TRIPATHY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
166	D-CRLMP/765/2024	SUSHAMA ROUT	ASISH KUMAR RAY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
167	D-CRLMP/770/2024	ROJALIN SAHOO	BYOMAKESH TRIPATHY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
168	D-CRLMP/788/2024	SUJATA NAYAK	PURNA CHANDRA MOHARANA	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
169	D-CRLMP/816/2024	NIRANJAN SAHOO	DINESH RAY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
170	D-CRLREV/714/2024	SAHUL SAHANI	SIDHANT KUMAR JENA	/ / 0
		VS	VS	0

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171	D-CRP/835/2024	STATE OF ODISHA SARBESWAR SETHI VS MANASRANJAN SETHI	UMA CHARAN MISHRA VS	// // 0 //
172	D-FAO/771/2024	ALINA SETHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
173	D-ITA/803/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. TRL KROSAKI REFRACTORIES LIMITED	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T) VS	// 0 //
174	D-ITA/815/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. TRL KROSAKI REFRACTORIES LIMITED	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T) VS	// 0 //
175	D-ITA/819/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. TRL KROSAKI REFRACTORIES LIMITED	SIDHARTHA SANKAR MOHAPATRA,SR.S.C(I.T) VS	// 0 //
176	D-ITA/918/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS MAMATA MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// 0 //
177	D-ITA/930/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS SEKHAR KUMAR MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// 0 //
178	D-ITA/946/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS AMRUTA PREETAM MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// 0 //
179	D-MACA/782/2024	BIJAYA NAIK VS MUNA NAIK	DEEPALI MAHAPATRA VS	// 0 //
180	D-MACA/869/2024	NEW INDIA ASSURANCE CO.LTD. VS DIPUN BEHERA@DIPUN KUMAR BEHERA	SAUMEDRA KUMAR GHOSE VS	// 0 //
181	D-MACA/901/2024	D.M, M/S. ORIENTAL INSURANCE CO. L.TD. VS GITA SAHU	SOMANATH ROY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-MACA/977/2024	JAMBUBATI KHOSALA VS K. JUGAL KISHORE	DIPTI RANJAN BHOKTA VS	// 0 //
183	D-MATA/884/2024	PUSHPA SUNITA EKKA VS ANAND PRAKASH BARLA	PABITRA KUMAR NAYAK VS	// 0 //
184	D-MATA/925/2024	TUKUNA BEHERA VS MADHUSMITA MUDULI @ PUSPALATA BEHERA	BASUDEV PUJARI VS	// 0 //
185	D-MATA/945/2024	KUNAL ACHARYA VS AKANKSHYA ABHILIPSA	LAXMIDHAR DASH VS	// 0 //
186	D-MATA/980/2024	SANDHYA RANI SAHOO @ MOHANTY VS ANUSAYA MOHANTY	JAYDEEP PAL VS	// 0 //
187	D-RPFAM/879/2024	INDRAJIT MOHANTA VS MAMUNI MOHANTA	SARADA PRASAD DASH VS	// 0 //
188	D-RPFAM/898/2024	NIRANJAN BARI @ BABULA BARIK VS BASANTI BARIK	MUKUNA CHANDRA MISHRA VS	// 0 //
189	D-RPFAM/907/2024	PRADEEP TANDI @ PRADEEP KU. TANDI VS SUNELI TANDI	TUSAR KUMAR MISHRA VS	// 0 //
190	D-RPFAM/956/2024	MANOJ GUPTA VS ASHMITA HORO@GUPTA	RAMESH AGARWAL VS	// 0 //
191	D-RSA/790/2024	MANORANJAN NAYAK VS DASARATHI BISWAL	MAHESWAR MOHANTY VS	// 0 //
192	D-RSA/922/2024	BRAJABANSHU SATPATHY VS BIKRAM KISHORE SATAPATHY	DWARIKA PRASAD MOHANTY VS	// 0 //
193	D-RSA/953/2024	KEDAR DAS	SAMBEET PATTANAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-RSA/979/2024	BIJOY KUMAR MOHANTY	RAMA CHANDRA RATH	//
		VS	VS	0
		UMAKANTA RAY		//
195	D-RVWPET/943/2024	TAPAN KUMAR BEHURIA	ADV.	//
		VS	VS	0
		SUKANTA KUMAR SAHU		//
196	D-WA/820/2024	BHARATI DASH	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/760/2024	DR. HRUSHIKESH PATRA	GYANA RANJAN SETHI	//
	WP(C)/266/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/761/2024	BALOCHAN BAL	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/762/2024	BASANTA KUMAR MATI	MANAS PATI	//
	WP(C)/280/2024	VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/763/2024	BIJAYA KUMAR PANIGRAHI	DIPTISH PRASAD PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/764/2024	EKADASHI ROUT	MANAS PATI	//
	WP(C)/279/2024	VS	VS	0
		STATE OF ORISSA		//
202	D-WP(C)/766/2024	GOPAL SUNDAR BHOI	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/767/2024	UPENDRA KUMAR PANDA	SWAPNIL ROY	//
	WP(C)/270/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/768/2024	PRAVAT KUMAR PANDA	ASHOK KUMAR DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/769/2024	ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SIMANCHAL SAHU VS STATE OF ODISHA	SANDEEP PATRO VS	// // 0 //
206	D-WP(C)/774/2024	SUDHARSHAN PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
207	D-WP(C)/776/2024	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
208	D-WP(C)/778/2024	ADIKANDA SAHOO VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
209	D-WP(C)/779/2024 WP(C)/285/2024	DR. ASHISH KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
210	D-WP(C)/780/2024	TARANISEN SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
211	D-WP(C)/781/2024	AMARCHAN NAIK VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
212	D-WP(C)/783/2024	SHYAM SUNDAR PATEL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
213	D-WP(C)/784/2024	BHARAT BEHERA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
214	D-WP(C)/785/2024	PRAVAKAR MAHAPATRA VS UNION BANK OF INDIA, NAYAGARH	RASHMI RANJAN SWAIN VS	// 0 //
215	D-WP(C)/786/2024	PRASAN KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/788/2024	DHABALESWAR INSTITUTE OF PHARMACY, CUTTACK VS THE PHARMACY COUNCIL OF INDIA, NEW DELHI	SRINIBASH SATAPATHY VS	// 0 //
217	D-WP(C)/791/2024	RAJKUMAR NAYAK VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
218	D-WP(C)/792/2024	RAMA CHANDRA PATHI VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
219	D-WP(C)/793/2024	MD. NISHAD ALAM VS R.T.O., BARBIL	MADHUSUDAN MISHRA VS	// 0 //
220	D-WP(C)/794/2024	KRUSHNA CHANDRA MALLICK VS THE OFFICE OF LOKAYUKTA, ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
221	D-WP(C)/796/2024	SANTOSH KUMAR ACHARYA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
222	D-WP(C)/797/2024	GOPAL ACHARYA VS SUB-COLLECTOR-CUM-CERTIFICATE OFFICER, BARGARH	JAGABANDHU SAHU VS	// 0 //
223	D-WP(C)/798/2024	HIRALAL DEEP VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
224	D-WP(C)/799/2024	NIRANJAN SAHU VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
225	D-WP(C)/800/2024 WP(C)/293/2024	SANDHYA RANI BISWAL VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
226	D-WP(C)/801/2024	NIRANJAN SAHU VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
227	D-WP(C)/802/2024	GUNANIDHI PRADHAN	BISWABIHARI MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/805/2024	DHANALAXMI MOHANTY	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/806/2024	SANANTA KUMAR BHUYAN	MONOMOY BASU	//
		VS	VS	0
		ADDL. D.M. BBSR		//
230	D-WP(C)/807/2024	NRUSINGHA CHARAN MANIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/808/2024	PAPU SETHI	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/809/2024	SANTWANA DAS	SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/810/2024	PANKAJ LOCHAN SAHOO	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/811/2024	SWATISHREE SINGH	SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/812/2024	JAGANNATH SAHU	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/813/2024	SARITA BEHERA	SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/814/2024	KAMALAKANTA MALLICK	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/816/2024	RABI NARAYAN MOHANTY	DAYANANDA MOHAPATRA	//
	WP(C)/281/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/818/2024	STATE OF ODISHA GANDHARBA @ SURENDRA BEHERA VS	BAMADEV BARAL VS	// // 0
240	D-WP(C)/822/2024	STATE OF ODISHA CHITTARANJAN PANDA VS	PRADEEP KUMAR DAS VS	// // 0
241	D-WP(C)/823/2024	STATE OF ODISHA BAIJAYANTI PAL VS	NIHAL RATH VS	// // 0
242	D-WP(C)/825/2024	STATE OF ODISHA SURENDRANATH NANDA VS	NIHAL RATH VS	// // 0
243	D-WP(C)/826/2024	STATE OF ODISHA ABHAYA KUMAR MALLICK VS	AUROVINDA MOHANTY VS	// // 0
244	D-WP(C)/828/2024	THE STATE OF ODISHA LALITA MAHAKUD VS	NIHAL RATH VS	// // 0
245	D-WP(C)/830/2024	STATE OF ODISHA BHARAT CHANDRA MAHI VS	AUROVINDA MOHANTY VS	// // 0
246	D-WP(C)/832/2024	THE DIRECTOR GENERAL, CENTRAL INDUSTRIAL SECURITY FORCE, NEW DELHI SATYA RANJAN MOHANTY VS	NIRANJAN LENKA VS	// // 0
247	D-WP(C)/837/2024	STATE OF ODISHA OUAT, BBSR VS	AVIJIT PAL VS	// // 0
248	D-WP(C)/839/2024	EMPLOYEES STATE INSURANCE CORPORATION, BBSR RAMA CHANDRA PATHI VS	BHABANI PRASAD MOHANTY VS	// // 0
249	D-WP(C)/840/2024	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK JANAKI NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/841/2024	LAXMIPRIYA PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
251	D-WP(C)/843/2024	SUMANJAN BISWAL VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
252	D-WP(C)/844/2024	AJODHYANATH BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
253	D-WP(C)/845/2024	KAMALA SWAIN VS SAROJINI SWAIN	MANOJ KUMAR MOHANTY VS	// 0 //
254	D-WP(C)/846/2024	LINGARAJ SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
255	D-WP(C)/848/2024	PRASANNAJIT NAG VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
256	D-WP(C)/849/2024	M/S. RISHABH MINING PVT. LTD. TITLAGARH VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
257	D-WP(C)/850/2024	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	GOUTAM ROUT VS	// 0 //
258	D-WP(C)/853/2024	RAJENDRA KUMAR NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/854/2024 WP(C)/282/2024	M.TIRUPATI RAO VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
260	D-WP(C)/857/2024	MAGUNI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	D-WP(C)/860/2024	GANAPATI DALAI	BIRANCHI NARAYAN MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/863/2024	DR. LOKANATH GARHNAYAK	PRANAB KUMAR GHOSE	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/865/2024	SUSIL KUMAR SAHOO	PRATIK DASH	//
		VS	VS	0
		UNION OF INDIA		//
264	D-WP(C)/866/2024	SUDHANSU MOHAN GURU	SUBHADUTTA ROURTRAY	//
	WP(C)/284/2024	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/867/2024	DEBI PRASAD BARAL	SWAPNIL ROY	//
	WP(C)/295/2024	VS	VS	0
		COLLECTOR, PURI		//
266	D-WP(C)/868/2024	SACHINDRANATH BHOI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/870/2024	BHARAT GANDA	ASIT KUMAR PATNAIK	//
		VS	VS	0
		COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,BHAWANIPATNA		//
268	D-WP(C)/872/2024	LOKNATH BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/873/2024	GAYATRI ROUT	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/875/2024	KARTIKA BEHERA	BIDESHI KUMAR GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/876/2024	SURENDRA KUMAR BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/877/2024	BISWAJIT PRADHAN		//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/878/2024	STATE OF ODISHA PRASANNA KUMAR BHOKTA VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/881/2024	STATE OF ODISHA TOSHAMATI DANG VS	KUNAL KUMAR SWAIN VS	// // 0
275	D-WP(C)/882/2024	STATE OF ODISHA SUSHANTA SETHI VS	BIBHUTI BHUSAN SWAIN VS	// // 0
276	D-WP(C)/883/2024	STATE OF ODISHA JATINDRA KUMAR BEHERA @ JATINDRA KU BEHERA VS	BIDESHI KUMAR GHADEI VS	// // 0
277	D-WP(C)/885/2024	STATE OF ODISHA LINGARAJ DASH VS	UPENDRA KUMAR SAMAL VS	// // 0
278	D-WP(C)/886/2024	STATE OF ODISHA DR. SARADAPRASAD MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0
279	D-WP(C)/889/2024	STATE OF ODISHA GIRIJA SANKAR PADHI VS	UPENDRA KUMAR SAMAL VS	// // 0
280	D-WP(C)/890/2024	STATE OF ODISHA MAGU CHARAN NAYAK VS	SATYAJIT MOHAPATRA (2) VS	// // 0
281	D-WP(C)/891/2024	UNION OF INDIA KALPANA SUNDARI DEVI VS	UPENDRA KUMAR SAMAL VS	// // 0
282	D-WP(C)/892/2024	STATE OF ODISHA LINGARAJ DASH VS	UPENDRA KUMAR SAMAL VS	// // 0
283	D-WP(C)/893/2024	STATE OF ODISHA SRIMANTA SETHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/894/2024	GITANJALI MALLICK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
285	D-WP(C)/895/2024 WP(C)/291/2024	PRAHALLAD MALLICK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
286	D-WP(C)/896/2024	GHUROU AMAT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
287	D-WP(C)/897/2024	PRAKASH KUMAR JENA VS UNION OF INDIA	AUROVINDA MOHANTY VS	// 0 //
288	D-WP(C)/899/2024	DIBAKARA PANDA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
289	D-WP(C)/902/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
290	D-WP(C)/904/2024	BAIDESWAR PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
291	D-WP(C)/908/2024	SUMEET PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
292	D-WP(C)/909/2024	NILAKANTHA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
293	D-WP(C)/910/2024	NABIN KUMAR NANDA VS THE ASST. GENERAL MANAGER, S.B.I., SAMBALPUR	TRILOCHAN NANDA VS	// 0 //
294	D-WP(C)/912/2024	SUBHASISH BHATTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
295	D-WP(C)/913/2024	RAMESH KUMAR DALEI	PRIYABRATA MOHAPATRA	//

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		VS	VS	0
296	D-WP(C)/916/2024	COMMN. GST (STATE) VANIJYA KAR BHAWAN, CUTTACK PANKAJ PARIDA	SUBAS CHANDRA DAS	//
		VS	VS	0
297	D-WP(C)/917/2024	STATE OF ODISHA HARJINDER SINGH	GHANASHYAM DASH	//
		VS	VS	0
298	D-WP(C)/921/2024	STATE OF ODISHA SANTOSH KUMAR BARAL	BIKRAM KESHARI BAL	//
		VS	VS	0
299	D-WP(C)/923/2024	THE COLLECTOR, CUTTACK ASWINI KUMAR NAYAK	ALOK KUMAR PANDA	//
		VS	VS	0
300	D-WP(C)/924/2024	STATE OF ODISHA SURAVI GANDHA BEHERA	MANASI MOHAPATRA	//
		VS	VS	0
301	D-WP(C)/926/2024	STATE OF ODISHA M/S MAA BHAVANI ENGINEERING, KALAHANDI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
302	D-WP(C)/929/2024	STATE OF ODISHA SATARA PRADHAN	TAPAN KUMAR MANDAL	//
		VS	VS	0
303	D-WP(C)/931/2024	STATE OF ODISHA M/S BANSAL INFRAPROJECTS PVT. LTD., BOLANGIR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
304	D-WP(C)/932/2024	STATE OF ODISHA AJOY KETAN MOHANTY	SHIB SHANKAR MOHANTY	//
		VS	VS	0
305	D-WP(C)/933/2024	THE TAHASILDAR, SUNDARGARH RABINDRA DAS	BISHAL BAIVAB	//
		VS	VS	0
306	D-WP(C)/934/2024	STATE OF ODISHA CHOUDHURY BIRANCHINARAYAN DAS	NIRANJAN PANDA	//
		VS	VS	0

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307	D-WP(C)/935/2024	STATE OF ODISHA PRADEEP KUMAR MALLICK VS UNION OF INDIA	SAMARENDRA MOHANTY VS	// // 0 //
308	D-WP(C)/936/2024	DEVINE INSTITUTE OF NURSING, BBSR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
309	D-WP(C)/937/2024	BIJAY KUMAR SANDHA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
310	D-WP(C)/938/2024	M/S DEVELOPMENT ENGINEERING CORP., BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
311	D-WP(C)/940/2024	ARUNA KUMAR MALLIK VS THE ADDL. CT AND GST OFFICER, CUTTACK	SOUBHAGYA SWAIN VS	// 0 //
312	D-WP(C)/942/2024	ASHARANI RATH VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
313	D-WP(C)/944/2024	REENA BEURA @ LENKA VS COLLECTOR, CUTTACK	KISHORE KUMAR MISHRA VS	// 0 //
314	D-WP(C)/947/2024	TIKINA MALLICK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
315	D-WP(C)/948/2024	JASODA PATRA VS ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR	SUSANTA KUMAR DASH VS	// 0 //
316	D-WP(C)/949/2024	M/S FAYAJ INFRA TECH PVT. LTD., BBSR VS THE CHIEF COMMNR. CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
317	D-WP(C)/950/2024	SAILASUTA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //

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318	D-WP(C)/951/2024	SUBRATA KUMAR TRIPATHY VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
319	D-WP(C)/952/2024	PRAVSH CHANDRA DAS VS PRINCIPAL SECY. WATER RESOURCES DPET., ODISHA, BBSR	MANORANJAN MISHRA VS	// 0 //
320	D-WP(C)/954/2024	SUJATA PATTANAYAK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
321	D-WP(C)/955/2024	AMARESH KUMAR MAHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
322	D-WP(C)/957/2024	SUMEET PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
323	D-WP(C)/960/2024	SUDAM SETH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
324	D-WP(C)/961/2024	SANJAY KUMAR SANJAY KETAN MALLIK VS STATE OF ODISHA	GYANARANJAN NAYAK VS	// 0 //
325	D-WP(C)/963/2024	SUBASINI BEHERA VS LIFE INSURANCE CORPORATION OF INDIA, BBSR	DEBASISH PATNAIK VS	// 0 //
326	D-WP(C)/964/2024	COMPUTER APPLICATION CENTRE FOR RESEARCH AND EDN. TRUST OF INDIA, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
327	D-WP(C)/967/2024	LEENARANI SWAIN VS C.E.O., PARADEEP PHOSPHATES LTD.	DEBASISH PATNAIK VS	// 0 //
328	D-WP(C)/974/2024	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD., KHORDHA VS THE COMMNR. OF COMMERCIAL TAX AND GST, CUTTACK	RUPESH KUMAR KANUNGO VS	// 0 //
329	D-WP(C)/976/2024	M/S BADAJENA IRON AND STEEL INDUSTRIES PVT. LT.D, BBSR	ITISHREE TRIPATHY	//

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		VS	VS	()
330	D-WP(C)/978/2024	CT AND GST OFFICER, BBSR M/S BIPLAB KUMAR PATRA, BBSR	ITISHREE TRIPATHY	//
		VS	VS	()
331	D-WPCRL/650/2024	ADDL. STATE TAX OFFICER, BBSR SRIKANTA MALLIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	()
332	D-WPCRL/763/2024	STATE OF ODISHA JITA GADITA	SATYA PRAKASH MAHAPATRA	//
		VS	VS	()
333	D-ABLAPL/627/2024	STATE OF ODISHA SANJAY KUMAR RANA	DIBAKAR BISWAL	BHATILI /301 /2023
		VS	VS	()
334	D-ABLAPL/628/2024	STATE OF ODISHA SANGRAM PRASAD MOHANTY	PRAKASH KUMAR MISHRA	//
		VS	VS	()
335	D-ABLAPL/629/2024	STATE OF ODISHA BHARAT BARIK	DURLLABHA RANJAN MISHRA	KHUNTUNI /146 /2023
		VS	VS	()
336	D-ABLAPL/632/2024	STATE OF ODISHA MAHAMMAD TARIKH	ADITI HOTA	BAUNISUNI /58 /2022
		VS	VS	()
337	D-ABLAPL/633/2024	STATE OF ODISHA MANAS SAHU @ MANAS KUMAR SAHOO	ASUTOSH TRIPATHY	COLLIERY /142 /2023
		VS	VS	()
338	D-ABLAPL/635/2024	STATE OF ODISHA MAHAMMAD TARIKH	ADITI HOTA	BANARAPAL /339 /2023
		VS	VS	()
339	D-ABLAPL/636/2024	STATE OF ODISHA PUSPALATA DEURI	KAUSTUVA MOHANTY	COLLIERY /162 /2023
		VS	VS	()
340	D-ABLAPL/637/2024	STATE OF ODISHA SANTOSH BEHERA	KAUSTUVA MOHANTY	GURUDIJHATIA /121 /2023
		VS	VS	()
				ATHGARH /290 /2023
				()

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341	D-ABLAPL/641/2024	STATE OF ODISHA SILU @ PANKAJ KUMAR BEHERA VS	ASWINI KUMAR MISHRA (3) VS	// NAYAGARH SADAR /2 /2024 ()
342	D-ABLAPL/643/2024	STATE OF ODISHA BASABA CHANDRA TANTY VS	UMA SHANKAR PATEL VS	// SUNDARGARH SADAR /301 /2023 ()
343	D-ABLAPL/644/2024	STATE OF ODISHA BIDYADHARA SAHOO VS	BISWARANJAN DALAI VS	// / /0 ()
344	D-ABLAPL/656/2024	STATE OF ODISHA NILIMA @ LILIMA BARIK VS	RAMAKANTA PANDA VS	// TALASARI MARINE /97 /2023 ()
345	D-ABLAPL/657/2024	STATE OF ODISHA MADAN MOHAN ROURAY VS	SATRUGHNA DASH (A) VS	// BHAWANIPATNA SADAR /23 /2016 ()
346	D-ABLAPL/658/2024	STATE OF ODISHA MADAN MOHAN ROURAY VS	SATRUGHNA DASH (A) VS	// BHAWANIPATNA SADAR /72 /2016 ()
347	D-ABLAPL/660/2024	STATE OF ODISHA MADANJEET @ MADANJIT HOTA VS	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /38 /2023 ()
348	D-ABLAPL/661/2024	STATE OF ODISHA(VIG.) SATRUGHAN MUDULI VS	BIJAY KUMAR BEHERA VS	// INDUSTRIAL ESTATE PS /25 /2023 ()
349	D-ABLAPL/662/2024	STATE OF ODISHA LAXMAN BISWAL VS	MANOJ BIHARI DAS VS	// SATYABADI /228 /2012 ()
350	D-ABLAPL/665/2024	STATE OF ODISHA BISHNU CHARAN RANA VS	BIBHUTI RANJAN MOHANTY VS	// COLLIERY /701 /2023 ()
351	D-ABLAPL/666/2024	STATE OF ODISHA DIBAKAR MARTHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHURDA MODEL /818 /2023 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/667/2024	GOURANGA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	MUDANPUR RAMPUR /152 /2023 () //
353	D-ABLAPL/674/2024	DHANESWAR MAHANTA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /526 /2023 () //
354	D-ABLAPL/676/2024	RAJENDRA MOHANTY @ RAJA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /8 /2024 () //
355	D-ABLAPL/680/2024	MAHAMMAD JAHANGIR @ SK MANGULI VS STATE OF ODISHA	SRIKANTA PANDA VS	PIPLI /302 /2023 () //
356	D-ABLAPL/682/2024	SHIRINI SETHY @ SRINIBAS SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /537 /2023 () //
357	D-ABLAPL/683/2024	RAMA @ RAM CHANDRA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /94 /2021 () //
358	D-ABLAPL/684/2024	BIKRAM KUMAR DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAJNAGAR /24 /2020 () //
359	D-ABLAPL/688/2024	BIJAY BEHERDALAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /137 /2023 () //
360	D-ABLAPL/690/2024	SAMIR @ SAMEER SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	UDALA /419 /2023 () //
361	D-ABLAPL/694/2024	BALARAM BEHERA VS STATE OF ODISHA	SAMBIT RAY VS	BALIANTA P.S. /399 /2023 () //
362	D-ABLAPL/695/2024	MAHESH BADHEI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /299 /2023 () //
363	D-ABLAPL/697/2024	SUBRAT ROUT @ SONU @ SUBRAT KUMAR ROUT	SOUBHAGYA KUMAR DASH	DHENKANAL SADAR /5 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/698/2024	STATE OF ODISHA PRAVAT SETHI	SANJAYA KUMAR PATRI	// KENDRAPARA SADAR /919 /2023
		VS	VS	()
365	D-ABLAPL/700/2024	STATE OF ODISHA TRILOCHAN GOUDA	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /698 /2023
		VS	VS	()
366	D-ABLAPL/704/2024	STATE OF ODISHA SUMIT MAJUMDAR	RAJIB LOCHAN PATTNAIK	// M.V.79 /161 /2023
		VS	VS	()
367	D-ABLAPL/707/2024	STATE OF ODISHA SONU SAHOO @ ABHIJIT SAHOO	PRADIPTA BEURA	// / /0
		VS	VS	()
368	D-ABLAPL/711/2024	STATE OF ODISHA SUKA @ SUSHANTA SAHOO @ SUSANTA KUMAR SAHOO	PRATIMA NAYAK	// / /0
		VS	VS	()
369	D-ABLAPL/712/2024	STATE OF ODISHA BABAJI @ SUBASH CHANDRA JENA	PRADEEP KUMAR DAS	// NANDIPADA /53 /2007
		VS	VS	()
370	D-ABLAPL/716/2024	STATE OF ODISHA SK. ZAFIRUDDIN	ARIJEET MISHRA	// SUKINDA /294 /2023
		VS	VS	()
371	D-ABLAPL/717/2024	STATE OF ODISHA SAROJINI JAMPA	PRASANNA KUMAR MISHRA	// GUNUPUR /113 /2023
		VS	VS	()
372	D-ABLAPL/720/2024	STATE OF ODISHA NAUSAD KHAN	ARIJEET MISHRA	// SUKINDA /294 /2023
		VS	VS	()
373	D-ABLAPL/721/2024	STATE OF ODISHA SANJAYA BARIK	ARIJEET MISHRA	// RAJKANIKA /550 /2023
		VS	VS	()
374	D-ABLAPL/722/2024	STATE OF ODISHA SUDARSHAN BEHERA	SEKH ZAKIR HUSSAIN	// KUMBHARAPARA /326 /2023
		VS	VS	()

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375	D-ABLAPL/723/2024	STATE OF ODISHA RAJA @ RAJESH SAHU VS	SURESH KUMAR JENA VS	// KANTAMAL /114 /2023 ()
376	D-ABLAPL/724/2024	STATE OF ODISHA TULASI SAHOO VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /1 /2024 ()
377	D-ABLAPL/725/2024	STATE OF ODISHA BHUBAN GARADA VS	MANORANJAN PADHY VS	// NABARANGAPUR TOWN /386 /2022 ()
378	D-ABLAPL/726/2024	STATE OF ODISHA KAMALESH KUMAR VS	RAJALAXMI BISWAL VS	// KULABIRA /125 /2023 ()
379	D-ABLAPL/729/2024	STATE OF ODISHA PRAKASH SAHOO VS	IPSIT AUROBINDO ACHARYA VS	// NAUGAON /71 /2023 ()
380	D-ABLAPL/733/2024	STATE OF ODISHA SUDHANSU SEKHAR SAHU VS	SABYASACHI MISHRA VS	// CHAMPUA /218 /2023 ()
381	D-ABLAPL/734/2024	STATE OF ODISHA LAXMI NARAYAN SAMAL VS	ANIRUDHA DAS VS	// / /0 ()
382	D-ABLAPL/735/2024	STATE OF ODISHA(VIG.) OM PRAKASH SINGH VS	BISHNU PRASAD PRADHAN VS	// AIRPORT /454 /2023 ()
383	D-ABLAPL/736/2024	STATE OF ODISHA JEEBAN KRUSHNA BEHERA @ JIBAN VS	ANIRUDHA DAS VS	// SAMBALPUR TOWN /284 /2023 ()
384	D-ABLAPL/738/2024	STATE OF ODISHA AJAYA NAHA VS	PRADIPTA BEURA VS	// / /0 ()
385	D-ABLAPL/739/2024	STATE OF ODISHA BANAMBAR BEHERA@PRAJAPATI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /800 /2023 () //

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386	D-ABLAPL/745/2024	BIRAJA PARICHA @ BIRAJU PARICHA VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /495 /2023 () //
387	D-ABLAPL/747/2024	SRIKANTA KUMAR ROUT VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	PATTAMUNDAI RURAL PS /578 /2023 () //
388	D-ABLAPL/749/2024	DIPUNA RANA@DIPAK KUMAR RANA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	SALIPUR /443 /2023 () //
389	D-ABLAPL/751/2024	SUKANTA MAHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /1 /2024 () //
390	D-ABLAPL/752/2024	MANOJ MALIK @ MANTU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /155 /2022 () //
391	D-ABLAPL/753/2024	TALHA KHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /454 /2023 () //
392	D-ABLAPL/754/2024	SOUMYA SANGEETA NAYAK VS STATE OF ODISHA	BARUNADITYA MOHAPATRA VS	KHANDAGIRI P.S. /578 /2023 () //
393	D-ABLAPL/755/2024	TOLI ROHIDAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADMAL /297 /2023 () //
394	D-ABLAPL/756/2024	ZAINUL HAQUE VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DHANUPALI /138 /2023 () //
395	D-ABLAPL/757/2024	RAKESH KUMAR SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /45 /2022 () //
396	D-ABLAPL/760/2024	ALOK SHARMA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	LAXMISAGAR P.S. /497 /2023 () //
397	D-ABLAPL/762/2024	GAJENDRA SAHOO	ARUN KUMAR DAS (1)	DASPALLA /1 /2024

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		VS	VS	()
398	D-ABLAPL/764/2024	STATE OF ODISHA SUBRAT SHARMA	SUDEEP KUMAR SARANGI	// LAXMISAGAR P.S. /497 /2023
		VS	VS	()
399	D-ABLAPL/766/2024	STATE OF ODISHA SUPA@RANJAN SWAIN @ RANJAN KUMAR SWAIN	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /1061 /2023
		VS	VS	()
400	D-ABLAPL/774/2024	STATE OF ODISHA ZAINUL HAQUE	LAXMINARAYAN PATEL	// DHANUPALI /122 /2023
		VS	VS	()
401	D-ABLAPL/775/2024	STATE OF ODISHA ZAINUL HAQUE	LAXMINARAYAN PATEL	// DHANUPALI /133 /2023
		VS	VS	()
402	D-ABLAPL/776/2024	STATE OF ODISHA SANTOSH KUMAR PARIDA	RAKESH BEHERA	// PARJANG /1 /2024
		VS	VS	()
403	D-ABLAPL/780/2024	STATE OF ODISHA JAVED AKHTAR ALI	SUNIL KUMAR PANDA	// JHARSUGUDA SADAR /428 /2023
		VS	VS	()
404	D-ABLAPL/783/2024	STATE OF ODISHA PINKI MAHAPATRA	SARATHI JYOTI MOHANTY	// BARGARH RURAL /234 /2023
		VS	VS	()
405	D-ABLAPL/784/2024	STATE OF ODISHA NIAMAT ALLI KHAN	MOHAMMED IMMAMUDDIN	// JATNI P.S. /260 /2023
		VS	VS	()
406	D-ABLAPL/785/2024	STATE OF ODISHA CHINMAYA MOHAPATRA	RONALISHA PRADHAN	// JATNI P.S. /1 /2024
		VS	VS	()
407	D-ABLAPL/786/2024	STATE OF ODISHA JEEBAN KRUSHNA BEHERA	ANIRUDHA DAS	// AINTHAPALI /367 /2023
		VS	VS	()
408	D-ABLAPL/787/2024	STATE OF ODISHA TARA PRASANNA MOHAPATRA	LAXMIDHAR DASH	// KUMBHARAPARA /326 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/792/2024	STATE OF ODISHA ARBAZ KHAN VS	PRAVASH CHANDRA JENA VS	// JALESWAR /544 /2023 ()
410	D-ABLAPL/794/2024	STATE OF ODISHA KAMALA BISWAL VS	SUBHRA NARAYAN GAYA VS	// BALIKUDA /288 /2023 ()
411	D-ABLAPL/795/2024	STATE OF ODISHA SONU SAHOO @ ABHIJIT SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
412	D-ABLAPL/797/2024	STATE OF ODISHA BIDIO BAG VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /326 /2023 ()
413	D-ABLAPL/798/2024	STATE OF ODISHA SUBASH SAMANTARA@SAMANTARAY VS	UNMESH CHANDRA JENA VS	// JANKIA P.S. /474 /2023 ()
414	D-ABLAPL/799/2024	STATE OF ODISHA MANARANJAN BAL VS	SATYA NARAYAN MISHRA (4) VS	// MARINE KASIA /124 /2023 ()
415	D-ABLAPL/802/2024	STATE OF ODISHA ANIL BHOI @ ANIL KU BHOI VS	SAROJ KUMAR PADHI VS	// GOP /489 /2023 ()
416	D-ABLAPL/805/2024	STATE OF ODISHA VIVEKANANDA BEHERA VS	SATYA RANJAN MULIA VS	// CHODWAR /628 /2023 ()
417	D-ABLAPL/806/2024	STATE OF ODISHA AJIT SWAIN VS	TUKUNA KUMAR MISHRA VS	// SUNABEDA /2 /2024 ()
418	D-ABLAPL/809/2024	STATE OF ODISHA UMESH KUMAR NAIK VS	DEBASIS TRIPATHY VS	// HEMGIR /401 /2023 ()
419	D-ABLAPL/810/2024	STATE OF ODISHA KAMAL LOCHAN DAS VS STATE OF ODISHA	PRATIMA NAYAK VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/811/2024	SURYA NARAYAN SAHOO VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	KAKATAPUR /251 /2023 () //
421	D-ABLAPL/813/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /894 /2023 () //
422	D-ABLAPL/815/2024	MITHUN DEHURI VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	JENAPUR /394 /2023 () //
423	D-ABLAPL/818/2024	PRATIMA DEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 () //
424	D-ABLAPL/820/2024	MANTU MALLIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BHANDARIPOKHARI /131 /2020 () //
425	D-ABLAPL/822/2024	ASHUTOSH DASH @ DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BHADRAK TOWN /4 /2024 () //
426	D-ABLAPL/824/2024	SUMANTA KANDI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	JAGATSINGPUR /762 /2023 () //
427	D-ABLAPL/825/2024	AJIT KUMAR PATRA @ AJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /312 /2020 () //
428	D-ABLAPL/829/2024	AJAY ROUTRAY@AJAY KUMAR ROUTRAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /789 /2023 () //
429	D-ABLAPL/830/2024	EQBAL HUSSAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /428 /2023 () //
430	D-ABLAPL/831/2024	FARUK @ FARUK KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PLANTSITE /5 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :08/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/835/2024 CRP/ /	SARBESWAR SETHI MP	UMA CHARAN MISHRA	1/2024
2	D-WPC(OAC)/2964/2018 WPC(OAC)/2964/2018	NILAMANI DASH MP	M/S PRADIPTA MOHANTY	2/2024
3	D-CRLLP/652/2024 CRLLP/ /	CHINA GURU MP	AKSHAYA KUMAR MOHAPATRA	2/2024
4	D-RFA/141/2003 RFA/141/2003	STAE OF ORISSA MP	A.G.A.	3/2024
5	D-CMAPL/779/2023 CMAPL/779/2023	RAMESH CHANDRA BEHERA MP	SIDHANT DWIBEDI	3/2024
6	D-RFA/141/2003 RFA/141/2003	STAE OF ORISSA MP	A.G.A.	4/2024
7	D-CMAPL/928/2024 CMAPL/ /	NARAYAN DASH MP	BIBEKANANDA BHUYAN	4/2024
8	D-CRLMA/827/2024 CRLMA/ /	DR. VASWAT KANTI SENGUPTA@ V.K.SENGUPTA@V.K.SENGUPTA MP	SIDHANT DWIBEDI	4/2024
9	D-CONTC/794/2015 CONTC/794/2015	HARIHAR CHOUDHURY MP	M/S.JAJATI KISHORE MOHANTY	5/2024
10	D-RFA/141/2003 RFA/141/2003	STAE OF ORISSA MP	A.G.A.	5/2024
11	D-MATA/44/2023 MATA/44/2023	DASARATHI RAJGURU MP	TUKUNA KUMAR MISHRA	5/2024
12	D-CRLMA/833/2024 CRLMA/ /	DR. VASWAT KANTI SENGUPTA @ V.K.SENGUPTA@V.K.SENGUPTA MP	SIDHANT DWIBEDI	5/2024
13	D-MATA/884/2024 MATA/ /	PUSHPA SUNITA EKKA MP	PABITRA KUMAR NAYAK	6/2024
14	D-CONTC/871/2024 CONTC/ /	SUBHASHIS BHATTA MP	ASHOK KUMAR SARANGI	6/2024
15	D-CONTC/9705/2023 CONTC/9705/2023	SHYAMA SUNDAR MOHANTY MP	SANDHYARANI PANI	7/2024
16	D-MATA/945/2024 MATA/ /	KUNAL ACHARYA MP	LAXMIDHAR DASH	7/2024
17	D-MATA/945/2024 MATA/ /	KUNAL ACHARYA MP	LAXMIDHAR DASH	8/2024
18	D-MATA/980/2024 MATA/ /	SANDHYA RANI SAHOO @ MOHANTY MP	JAYDEEP PAL	9/2024
19	D-RPFAM/389/2023 RPFAM/389/2023	TIKINA PRADHAN MP	H.M.DHAL	11/2024
20	D-RPFAM/389/2023 RPFAM/389/2023	TIKINA PRADHAN MP	H.M.DHAL	12/2024
21	D-RPFAM/879/2024 RPFAM/ /	INDRAJIT MOHANTA MP	SARADA PRASAD DASH	13/2024
22	D-RPFAM/879/2024 RPFAM/ /	INDRAJIT MOHANTA MP	SARADA PRASAD DASH	14/2024
23	D-LAA/16/2023 LAA/16/2023	JAYASMITA BHRAMARBAR RAY MP	SIDDHANT MOHANTY	15/2024
24	D-RPFAM/907/2024 RPFAM/ /	PRADEEP TANDI @ PRADEEP KU. TANDI MP	TUSAR KUMAR MISHRA	15/2024
25	D-RPFAM/907/2024 RPFAM/ /	PRADEEP TANDI @ PRADEEP KU. TANDI MP	TUSAR KUMAR MISHRA	16/2024
26	D-RPFAM/907/2024	PRADEEP TANDI @ PRADEEP KU. TANDI	TUSAR KUMAR MISHRA	

27	RPFAM/ / D-RPFAM/898/2024	MP NIRANJAN BARI @ BABULA BARIK	MUKUNA CHANDRA MISHRA	17/2024
28	RPFAM/ / D-SA/57/1991	MP RAGHUNATH MAHARANA	SUBHAM SHARMA	18/2024
29	SA/57/1991 D-SA/57/1991	MP RAGHUNATH MAHARANA	M/S.S.K.PADHI	22/2024
30	SA/57/1991 D-SA/57/1991	MP RAGHUNATH MAHARANA	M/S.S.K.PADHI	23/2024
31	SA/57/1991 D-CRLREV/658/2003	MP DIPU @ DEBABRATA	M/S. D.PANDA	24/2024
32	CRLREV/658/2003 D-CMP/444/2022	MP RAMESH CH.BEHERA	AMIT PRASAD BOSE	27/2024
33	CMP/444/2022 D-RSA/790/2024	MP MANORANJAN NAYAK	MAHESWAR MOHANTY	28/2024
34	RSA/ / D-CRLREV/662/2023	MP T.WAPANG AO	MANOJ KUMAR MISHRA	28/2024
35	CRLREV/662/2023 D-CRLREV/332/2023	MP SUSHIL SUNA	SMRUTI RANJAN ROUT	28/2024
36	CRLREV/332/2023 D-RSA/329/2014	MP DURYODHAN MALLIK	M/S.MISS MAMATA MISHRA	29/2024
37	RSA/329/2014 D-CMP/858/2024	MP M/S.BARUNEI ROLLER FLOUR MILLS PVT LTD, BBSR	GOUD, BISU MAR ACHARYA	29/2024
38	CMP/ / D-CMP/887/2024	MP RT.REV. DR.PINUEL DIP	TRILOCHAN NANDA	29/2024
39	CMP/ / D-RSA/265/2013	MP BHUSAN CH.SUR	M/S.BHAKTAHARI MOHANTY	30/2024
40	RSA/265/2013 D-BLAPL/8807/2023	MP JITENDRA @ JITU PRADHAN	MANAS KUMAR CHAND	30/2024
41	BLAPL/8807/2023 D-CMP/905/2024	MP SATYAJIT PRADHAN	BIBEKANANDA BHUYAN	31/2024
42	CMP/ / D-RSA/922/2024	MP BRAJABANSHU SATPATHY	DWARIKA PRASAD MOHANTY	31/2024
43	RSA/ / D-FAO/521/2023	MP GENERAL MANAGER, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.	ZIGNERA, KISHAN	31/2024
44	FAO/521/2023 D-RSA/979/2024	MP BIJOY KUMAR MOHANTY	RAMA CHANDRA RATH	31/2024
45	RSA/ / D-CMP/914/2024	MP JAIKISHAN @ JAYA KISAN AGRAWAL	ANAM CHARAN PANDA	32/2024
46	CMP/ / D-BLAPL/14705/2023	MP KAIFI KHAN	SMRUTI RANJAN ROUT	32/2024
47	BLAPL/14705/2023 D-FAO/521/2023	MP GENERAL MANAGER, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.	ZIGNERA, KISHAN	32/2024
48	FAO/521/2023 D-RSA/29/2023	MP ABHIKSHIT@AVIKSHIT GIRI	AJODHYA RANJAN DASH	32/2024
49	RSA/29/2023 D-FAO/743/2019	MP BRANCH MANAGER, CHOLA MANDALAM M.S. G.I.CO.LTD.		33/2024
50	FAO/743/2019 D-CMP/914/2024	MP JAIKISHAN @ JAYA KISAN AGRAWAL	ANAM CHARAN PANDA	33/2024
51	CMP/ / D-BLAPL/11882/2023	MP ANIL RAJPUT		33/2024
52	BLAPL/11882/2023 D-FAO/395/2023	MP SMITANJALI SWAIN	SAGARIKA SAHOO	33/2024
53	FAO/395/2023 D-RSA/396/2012	MP JANMEJAY TRIPATHY	M/S.AJODHYA R.DASH	34/2024
54	RSA/396/2012 D-RSA/382/2015	MP BHIMA BHOI	M/S.DAYANANDA MOHAPATRA	34/2024
55	RSA/382/2015 D-BLAPL/11881/2023	MP RAKESH KUMAR		35/2024
56	BLAPL/11881/2023 D-FAO/506/2023	MP NEW INDIA ASSURANCE CO.LTD.	SOMNATH ROY	35/2024
57	FAO/506/2023 D-RSA/382/2015	MP BHIMA BHOI	M/S.DAYANANDA MOHAPATRA	35/2024
	RSA/382/2015	MP		36/2024

58	D-FAO/506/2023 FAO/506/2023	NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH ROY	36/2024
59	D-BLAPL/12840/2023 BLAPL/12840/2023	KANGARU @ SK. IMRAN MP	NAJATI KESHARI KHUNTIA	36/2024
60	D-BLAPL/10686/2023 BLAPL/10686/2023	BIBEKANANDA BEHERA @ BIBEK BEHERA MP		37/2024
61	D-RSA/382/2015 RSA/382/2015	BHIMA BHOI MP	M/S.DAYANANDA MOHAPATRA	37/2024
62	D-RSA/382/2015 RSA/382/2015	BHIMA BHOI MP	M/S.DAYANANDA MOHAPATRA	38/2024
63	D-BLAPL/10970/2023 BLAPL/10970/2023	HIRALAL KHASHWAHA MP	BABITA SAHU	38/2024
64	D-MACA/32/2024 MACA/ /	B.M/D.M. M/S. ORIENTAL INSURANCE CO. MP	PRASANTA KUMAR MAHALI	39/2024
65	D-RSA/382/2015 RSA/382/2015	BHIMA BHOI MP	M/S.DAYANANDA MOHAPATRA	39/2024
66	D-BLAPL/778/2021 BLAPL/778/2021	SUNIL KUMAR DAS MP	AJAYA KUMAR MOHARANA	39/2024
67	D-RSA/382/2015 RSA/382/2015	BHIMA BHOI MP	M/S.DAYANANDA MOHAPATRA	40/2024
68	D-BLAPL/6816/2023 BLAPL/6816/2023	TAPAN SENAPATI MP		40/2024
69	D-CRLMC/625/2024 CRLMC/19/2024	ASIA PACIFIC SHIPPING COMPANY LTD. MP	SOUMYAJYOTI BISWAL	40/2024
70	D-MACA/411/2023 MACA/411/2023	RANJAN KUMAR SOREN MP		40/2024
71	D-CRLMC/626/2024 CRLMC/ /	SANTOSH KUMAR PANIGRAHI MP	ARUN KUMAR PATRA	41/2024
72	D-MACA/782/2024 MACA/ /	BIJAYA NAIK MP	DEEPALI MAHAPATRA	41/2024
73	D-CRLMC/655/2024 CRLMC/24/2024	BIBHUTI BHUSAN SAHOO MP	AMIT PRASAD BOSE	42/2024
74	D-MACA/1125/2023 MACA/1125/2023	TATA AIG INSURANCE COMPANY LTD. MP	ADAM ALI KHAN	42/2024
75	D-MACA/869/2024 MACA/ /	NEW INDIA ASSURANCE CO.LTD. MP	SAUMEDRA KUMAR GHOSE	43/2024
76	D-CRLMC/663/2024 CRLMC/21/2024	MAHENDRA SWAIN MP	KANANBALA ROY CHOUDHURY	43/2024
77	D-MACA/869/2024 MACA/ /	NEW INDIA ASSURANCE CO.LTD. MP	SAUMEDRA KUMAR GHOSE	44/2024
78	D-CRLMC/5321/2023 CRLMC/5321/2023	PAWAN KUMAR MUNDHRA MP		44/2024
79	D-MACA/901/2024 MACA/ /	D.M, M/S. ORIENTAL INSURANCE CO. L. MP	TIKOMANATH ROY	45/2024
80	D-CRLMC/693/2024 CRLMC/ /	BAILOCHAN SAHU @ PRASANTA KUMAR MP	PRADIP DEEPA KUMAR DAS	45/2024
81	D-CRLMC/699/2024 CRLMC/ /	SUJATA PANIGRAHY MP	ARIJEET MISHRA	46/2024
82	D-MACA/211/2011 MACA/211/2011	O.I.CO.LTD MP	KAPILA CHARAN NAYAK	46/2024
83	D-MACA/210/2011 MACA/210/2011	O.I.CO.LTD MP	KAPILA CHARAN NAYAK	47/2024
84	D-CRLMC/715/2024 CRLMC/ /	SUBHRANSHU SEKHAR RATH MP	BISHNU PRASAD PRADHAN	47/2024
85	D-CRLMC/731/2024 CRLMC/ /	BIHARI BISWAL MP	LAXMINARAYAN PATEL	48/2024
86	D-CRLMC/5269/2023 CRLMC/5269/2023	JHASKETAN ROUTI MP		49/2024
87	D-CRLMC/746/2024 CRLMC/ /	PRAKASH CHANDRA BEHERA MP	SUDEEP KUMAR SARANGI	50/2024
88	D-CRLA/640/2024 CRLA/ /	NARENDRA PRASAD PANDA MP	BHABANI SHANKAR DASPARIDA	50/2024
89	D-CRLMC/761/2024	BIKRAM TOPPO	ABHAS MOHANTY	

	CRLMC/ /	MP		51/2024
90	D-CRLA/640/2024 CRLA/ /	NARENDRA PRASAD PANDA MP	BHABANI SHANKAR DASPARIDA	51/2024
91	D-CRLA/639/2024 CRLA/ /	SONU MAHAKUD MP	CHINAMYA KUMAR SAHU	52/2024
92	D-CRLMC/2822/2023 CRLMC/2822/2023	TAPAN KUMAR NATH MP		52/2024
93	D-CRLMC/804/2024 CRLMC/ /	NALINI PRABHA DEBATA MP	SAROJ KUMAR PADHI	53/2024
94	D-CRLA/639/2024 CRLA/ /	SONU MAHAKUD MP	CHINAMYA KUMAR SAHU	53/2024
95	D-CRLMC/808/2024 CRLMC/ /	DEBARAJA DALAI @ GANESH DALAI MP	PRAVASH CH.JENA	54/2024
96	D-CRLA/639/2024 CRLA/ /	SONU MAHAKUD MP	CHINAMYA KUMAR SAHU	54/2024
97	D-CRLA/677/2024 CRLA/ /	SOUMYA RANJAN JENA @ TAPUA MP	DEEPAK KU SAHOO	55/2024
98	D-CRLMC/812/2024 CRLMC/ /	BIBHUTI BHUSAN KAR MP	ACHYUTANANDA PATTANAIK	55/2024
99	D-CRLA/516/2019 CRLA/516/2019	SIBA @ SRIBATCHHA DIGAL MP	M/S. SRINIBAS PARIJA, S.SWAIN, M.MOHAPATRA	56/2024
100	D-CRLMC/821/2024 CRLMC/ /	JAIRAM NAYAK MP	DEBASISH PATNAIK	56/2024
101	D-CRLMC/826/2024 CRLMC/ /	SUBHRANSU SEKHAR RATH MP	BISHNU PRASAD PRADHAN	57/2024
102	D-CRLA/772/2024 CRLA/ /	HAREKRISHNA MALLICK MP	BIKRAM CHANDRA GHADEI	57/2024
103	D-CRLMC/832/2024 CRLMC/ /	SIBA CHARAN BEHERA MP	BHABANI SHANKAR DASPARIDA	58/2024
104	D-CRLA/772/2024 CRLA/ /	HAREKRISHNA MALLICK MP	BIKRAM CHANDRA GHADEI	58/2024
105	D-CRLA/782/2024 CRLA/ /	BIRANCHI PRASAD RANA MP	BASANTA KUMAR DAS	59/2024
106	D-CRLMC/832/2024 CRLMC/ /	SIBA CHARAN BEHERA MP	BHABANI SHANKAR DASPARIDA	59/2024
107	D-CRLMC/4735/2023 CRLMC/4735/2023	SK.RAHIL ENAM MP	SATYAJITMOHAPATRA	60/2024
108	D-CRLA/782/2024 CRLA/ /	BIRANCHI PRASAD RANA MP	BASANTA KUMAR DAS	60/2024
109	D-ABLAPL/10242/2023 ABLAPL/10242/2023	GUNDUCHI CHHUALASINGH MP		61/2024
110	D-CRLA/782/2024 CRLA/ /	BIRANCHI PRASAD RANA MP	BASANTA KUMAR DAS	61/2024
111	D-ABLAPL/4907/2023 ABLAPL/4907/2023	BIMAL KERKETTA MP	DIPTIMAYEE LENKA	62/2024
112	D-CRLA/679/2022 CRLA/679/2022	SALILA KUMAR PATTNAIK@TARINI MP	ABHAYA KUMAR PARIDA	62/2024
113	D-ABLAPL/1329/2022 ABLAPL/1329/2022	HIMANSU SEKHAR DALAI @ DORA MP		63/2024
114	D-ABLAPL/1598/2023 ABLAPL/1598/2023	BIKASH NAYAK MP	ROHIT MAHATO	64/2024
115	D-ABLAPL/11904/2023 ABLAPL/11904/2023	PUSPALATA SWAIN MP	BISHNU PRASAD PRADHAN	65/2024
116	D-ABLAPL/14714/2023 ABLAPL/14714/2023	DIPTIRANJAN NAYAK MP		66/2024
117	D-ABLAPL/12710/2023 ABLAPL/12710/2023	LINGARAJ PARIDA MP		67/2024
118	D-ABLAPL/14800/2023 ABLAPL/14800/2023	MAHAMMED @ MD. ASPAK MP		68/2024
119	D-ABLAPL/7326/2023 ABLAPL/7326/2023	BAPI@RAHUL@RANJAN BEHERA MP		69/2024
120	D-WP(C)/27516/2020 WP(C)/27516/2020	DILLIP KUMAR MALLIK MP	SISIR KUMAR PUROHIT	369/2024

121	D-WP(C)/30020/2023 WP(C)/30020/2023	TRAILOKYA NAYAK MP	BIPLABA P.B. BAHALI	370/2024
122	D-WP(C)/767/2024 WP(C)/270/2024	UPENDRA KUMAR PANDA MP	SWAPNIL ROY	372/2024
123	D-WP(C)/42542/2023 WP(C)/42542/2023	KEDAR NATH DALAI MP	GOPAL KRISHNA BEHERA	373/2024
124	D-WP(C)/19565/2023 WP(C)/19565/2023	NIRMAL CHANDRA MOHAPATRA MP		374/2024
125	D-WP(C)/766/2024 WP(C)/ /	GOPAL SUNDAR BHOI MP	KIRTAN DANG	375/2024
126	D-WP(C)/42168/2023 WP(C)/42168/2023	DIBAKAR BARIK MP	DURGESH NARAYAN RATH	376/2024
127	D-WP(C)/774/2024 WP(C)/ /	SUDHARSHAN PRADHAN MP	SASWATI MOHAPATRA	377/2024
128	D-WP(C)/21821/2023 WP(C)/21821/2023	MANORANJAN MOHANTY MP	JEEVANJYOTI MOHANTY	378/2024
129	D-WP(C)/779/2024 WP(C)/285/2024	DR. ASHISH KUMAR BARIK MP	SAMEER KUMAR DAS	379/2024
130	D-WP(C)/785/2024 WP(C)/ /	PRAVAKAR MAHAPATRA MP	RASHMI RANJAN SWAIN	380/2024
131	D-WP(C)/791/2024 WP(C)/ /	RAJKUMAR NAYAK MP	SWETALANA DAS	381/2024
132	D-WP(C)/792/2024 WP(C)/ /	RAMA CHANDRA PATHI MP	BHABANI PRASAD MOHANTY	382/2024
133	D-WP(C)/27017/2023 WP(C)/27017/2023	RAJIBA KARNA MP	SUBHADUTTA ROUSTRAY	383/2024
134	D-WP(C)/9887/2014 WP(C)/9887/2014	MP		384/2024
135	D-WP(C)/9887/2014 WP(C)/9887/2014	MP	RABINDRANATH PAL	385/2024
136	D-WP(C)/797/2024 WP(C)/ /	GOPAL ACHARYA MP	JAGABANDHU SAHU	386/2024
137	D-WP(C)/9887/2014 WP(C)/9887/2014	MP		387/2024
138	D-WP(C)/1396/2016 WP(C)/1396/2016	KHAGESWAR GOUDA MP	AGA	388/2024
139	D-WP(C)/9887/2014 WP(C)/9887/2014	MP	RABINDRANATH PAL	389/2024
140	D-WP(C)/800/2024 WP(C)/293/2024	SANDHYA RANI BISWAL MP	ABHAY KHANDELWAL	390/2024
141	D-WP(C)/16389/2023 WP(C)/16389/2023	KULAMANI BEHERA MP	AJIT KUMAR TRIPATHY	391/2024
142	D-WP(C)/802/2024 WP(C)/ /	GUNANIDHI PRADHAN MP	BISWABIHARI MOHANTY	392/2024
143	D-WP(C)/806/2024 WP(C)/ /	SANANTA KUMAR BHUYAN MP	MONOMOY BASU	393/2024
144	D-WP(C)/808/2024 WP(C)/ /	PAPU SETHI MP	DAYANANDA MOHAPATRA	394/2024
145	D-WP(C)/810/2024 WP(C)/ /	PANKAJ LOCHAN SAHOO MP	DAYANANDA MOHAPATRA	395/2024
146	D-WP(C)/812/2024 WP(C)/ /	JAGANNATH SAHU MP	DAYANANDA MOHAPATRA	396/2024
147	D-WP(C)/665/2024 WP(C)/245/2024	DEBAHARI PRADHAN MP	BIDESH RANJAN BEHERA	397/2024
148	D-WP(C)/816/2024 WP(C)/281/2024	RABI NARAYAN MOHANTY MP	DAYANANDA MOHAPATRA	398/2024
149	D-WP(C)/6345/2010 WP(C)/6345/2010	SASHI JAYASINGH MP	DEEPALI MAHAPATRA	399/2024
150	D-WP(C)/6345/2010 WP(C)/6345/2010	SASHI JAYASINGH MP		400/2024
151	D-WP(C)/822/2024 WP(C)/ /	CHITTARANJAN PANDA MP	PRADEEP KUMAR DAS	401/2024
152	D-WP(C)/38039/2023	SURENDRA KUMAR PANDEY	ARABINDA TRIPATHY	

	WP(C)/38039/2023	MP		402/2024
153	D-WP(C)/839/2024 WP(C)/ /	RAMA CHANDRA PATHI MP	BHABANI PRASAD MOHANTY	403/2024
154	D-WP(C)/38036/2023 WP(C)/38036/2023	AKSHYA KUMAR MISHRA MP	ARABINDA TRIPATHY	404/2024
155	D-WP(C)/843/2024 WP(C)/ /	SUMANJAN BISWAL MP	BAIDHAR SAHOO	405/2024
156	D-WP(C)/38038/2023 WP(C)/38038/2023	BIJAYA KUMAR DEHURY MP	ARABINDA TRIPATHY	406/2024
157	D-WP(C)/849/2024 WP(C)/ /	M/S. RISHABH MINING PVT. LTD. TITLAGARH MP	BIBHUTI BHUSAN PANDA	407/2024
158	D-WP(C)/848/2024 WP(C)/ /	PRASANNAJIT NAG MP	BAIDHAR SAHOO	408/2024
159	D-WP(C)/854/2024 WP(C)/282/2024	M.TIRUPATI RAO MP	ABHISHEK MOHANTY	409/2024
160	D-WP(C)/31434/2023 WP(C)/31434/2023	NALINIKANTA DAS MP	ANUP KUMAR PATTNAIK	410/2024
161	D-WP(C)/35914/2023 WP(C)/35914/2023	BHARATI PATTANAIAK MP	ANUP KUMAR PATTNAIK	411/2024
162	D-WP(C)/863/2024 WP(C)/ /	DR. LOKANATH GARHNAYAK MP	PRANAB KUMAR GHOSE	412/2024
163	D-WP(C)/865/2024 WP(C)/ /	SUSIL KUMAR SAHOO MP	PRATIK DASH	413/2024
164	D-WP(C)/867/2024 WP(C)/295/2024	DEBI PRASAD BARAL MP	SWAPNIL ROY	414/2024
165	D-WP(C)/866/2024 WP(C)/284/2024	SUDHANSU MOHAN GURU MP	SUBHADUTTA ROUSTRAY	415/2024
166	D-WP(C)/873/2024 WP(C)/ /	GAYATRI ROUT MP	SUDHIR KUMAR MALLICK	416/2024
167	D-WP(C)/877/2024 WP(C)/ /	BISWAJIT PRADHAN MP		417/2024
168	D-WP(C)/878/2024 WP(C)/ /	PRASANNA KUMAR BHOKTA MP	KUNAL KUMAR SWAIN	418/2024
169	D-WP(C)/882/2024 WP(C)/ /	SUSHANTA SETHI MP	BIBHUTI BHUSAN SWAIN	419/2024
170	D-WP(C)/874/2022 WP(C)/874/2022	SURESH CHANDRA DASH MP	PABITRA KUMAR NAYAK	420/2024
171	D-WP(C)/13928/2019 WP(C)/13928/2019	RADHAMOHAN DAS MP	M/S.SATYABADI MANTRY	421/2024
172	D-WP(C)/890/2024 WP(C)/ /	MAGU CHARAN NAYAK MP	SATYAJIT MOHAPATRA (2)	422/2024
173	D-WP(C)/14702/2016 WP(C)/14702/2016	M/S.RAMA CHANDI ENTERPRISES MP		423/2024
174	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		424/2024
175	D-WP(C)/893/2024 WP(C)/ /	SRIMANTA SETHI MP	BIBHUTI BHUSAN SWAIN	425/2024
176	D-WP(C)/895/2024 WP(C)/291/2024	PRAHALLAD MALLICK MP	ANAM CHARAN PANDA	426/2024
177	D-WP(C)/897/2024 WP(C)/ /	PRAKASH KUMAR JENA MP	AUROVINDA MOHANTY	427/2024
178	D-WP(C)/910/2024 WP(C)/ /	NABIN KUMAR NANDA MP	TRILOCHAN NANDA	428/2024
179	D-WP(C)/912/2024 WP(C)/ /	SUBHASISH BHATTA MP	ASHOK KUMAR SARANGI	429/2024
180	D-WP(C)/913/2024 WP(C)/ /	RAMESH KUMAR DALEI MP	PRIYABRATA MOHAPATRA	430/2024
181	D-WP(C)/917/2024 WP(C)/ /	HARJINDER SINGH MP	GHANASHYAM DASH	431/2024
182	D-WP(C)/921/2024 WP(C)/ /	SANTOSH KUMAR BARAL MP	BIKRAM KESHARI BAL	432/2024
183	D-WP(C)/929/2024 WP(C)/ /	SATARA PRADHAN MP	TAPAN KUMAR MANDAL	433/2024

184	D-WP(C)/931/2024 WP(C)/ /	M/S BANSAL INFRAPROJECTS PVT. LTD., BABINDRA CHANDRA NAYAK MP		434/2024
185	D-WP(C)/933/2024 WP(C)/ /	RABINDRA DAS MP	BISHAL BAIVAB	435/2024
186	D-WP(C)/935/2024 WP(C)/ /	PRADEEP KUMAR MALLICK MP	SAMARENDRA MOHANTY	436/2024
187	D-WP(C)/895/2024 WP(C)/291/2024	PRAHALLAD MALLICK MP	ANAM CHARAN PANDA	437/2024
188	D-WP(C)/937/2024 WP(C)/ /	BIJAY KUMAR SANDHA MP	RAJIB RATH	438/2024
189	D-WP(C)/940/2024 WP(C)/ /	ARUNA KUMAR MALLIK MP	SOUBHAGYA SWAIN	439/2024
190	D-WP(C)/944/2024 WP(C)/ /	REENA BEURA @ LENKA MP	KISHORE KUMAR MISHRA	440/2024
191	D-WP(C)/947/2024 WP(C)/ /	TIKINA MALLICK MP	BRUNDABAN ROUT	441/2024
192	D-WP(C)/948/2024 WP(C)/ /	JASODA PATRA MP	SUSANTA KUMAR DASH	442/2024
193	D-WP(C)/948/2024 WP(C)/ /	JASODA PATRA MP	SUSANTA KUMAR DASH	443/2024
194	D-WP(C)/948/2024 WP(C)/ /	JASODA PATRA MP	SUSANTA KUMAR DASH	444/2024
195	D-WP(C)/33837/2023 WP(C)/33837/2023	DEBASHREE MOHAPATRA MP	LAXMIDHAR DASH	445/2024
196	D-WP(C)/949/2024 WP(C)/ /	M/S FAYAJ INFRA TECH PVT. LTD., BBSR MP	GOURAV KUMAR ROY CHOUDHURY	446/2024
197	D-WP(C)/18500/2010 WP(C)/18500/2010	JAYANTI BAGHA MP	M/S.P.K.NAYAK	447/2024
198	D-WP(C)/960/2024 WP(C)/ /	SUDAM SETH MP	DURGESH NARAYAN RATH	448/2024
199	D-WP(C)/961/2024 WP(C)/ /	SANJAY KUMAR SANJAY KETAN MALLIKGYANARANJAN NAYAK MP		449/2024
200	D-WP(C)/963/2024 WP(C)/ /	SUBASINI BEHERA MP	DEBASISH PATNAIK	450/2024
201	D-WP(C)/961/2024 WP(C)/ /	SANJAY KUMAR SANJAY KETAN MALLIKGYANARANJAN NAYAK MP		451/2024
202	D-WP(C)/974/2024 WP(C)/ /	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD. BURBUDUM MP	BURBUDUM KANUNGO	452/2024